

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 746/2000

New Delhi this the 1st day of September, 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Hon'ble Dr. A. Vedavalli, Member (J)

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1. Kundan Lal,
S/O Sh. Teeka Ram
working as Technician (Signal),
ESM (Electric, Signal Maintenance)
under Sr. Section Engineer,
(Powers, Signaling Cabin),
Delhi Railway Station, Northern
Railway.

2. Vijender Kumar Sharma
S/O Sh. Krishan Dutt Sharma
working as ESM (Technician Signal),
under Sr. Section Engineer (Signals),
Patel Nagar Railway Station,
East Delhi, Northern Railway.

.. Applicants

(By Advocate Shri K.K. Patel)

Versus

Union of India through :

1. General Manager,
Northern Railway, Headquarters Office,
Baroda House, New Delhi-1
2. Divisional Railway Manager,
State Entry Road, Northern Railway,
New Delhi.
3. Divisional Signal & Telecommunication
Engineer, DRM's Office, State Entry Road,
Northern Railway, New Delhi.
4. Senior Section Engineer (Signal, Power
Signaling), Delhi Main Junction Railway
Station, Delhi.
5. Senior Section Engineer (Signal, Power
Signaling) Patel Nagar Railway Station,
East Delhi.

.. Respondents

(By Advocate Shri Rajinder Khattar)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Shri Patel states that the applicants have since
been posted as Enquiry-cum-Reservation Clerk and therefore,

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the reliefs prayed for by them have already been granted and hence no further grievance still survives.

2. Applicants should be paid their such dues as are admissible to them, in accordance with Rules and instructions.

3. Subject to above, OA is disposed of. No costs.

A. Vedavalli

(Dr.A.Vedavalli)
Member(J)

S.R. Adige

(S.R. Adige)
Vice.Chairman (A)

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